

SPEED POST

No. 67\$PL/E.II/VII.B.3(Hy.)(14E)

From

The Registrar General
Punjab and Haryana High Court,
Chandigarh.

To

The District and Sessions Judge,
Panipat

Dated, Chandigarh, the 31.01.2022

Subject:

Recommended candidates for appointment as Driver in the Subordinate
Courts for the State of Haryana.

Madam,

I am directed to refer you on the subject cited above and to inform you that the name of candidate mentioned in the enclosed list Annexure 'B8' has been recommended for appointment as Driver in your Sessions Division.

I am, therefore, to request you to issue appointment letter to the selected candidate (Annexure 'B8' Total No. of form one). **The appointment will be subject to verification of genuineness of their documents relating to their education qualification, age, caste, and residence etc. Other formalities of the new appointees, at the time of joining as provided under the rules be also completed at your end. On joining of the candidates, intimation may please be sent to this Court.**

As has been informed by the SSSC of this Court, candidate has already been asked to report to the Superintendent of your Sessions Division on 07.02.2022 for further necessary action and your office will issue further formal communication to each allotted candidate about joining.

The printout of one online application form of recommended candidate along with copies of testimonials of selected candidate countersigned by Superintendent (S.S.S.C) of this Court with photograph affixed thereon and original documents are enclosed herewith.

The list of selected candidate may please be displayed on the Notice Board of the Courts as well as on the official website of your Sessions Division for information of general public.

Yours' faithfully,

[Signature]
Assistant Registrar(E-II)
for Registrar General.

Encls-As above.

No. 2615 Dt 07-02-2022.
Same office to process. List of select candidate be displayed on
the notice board of this Court as well as on the official website of this Session Div.

District and Sessions Judge
[Signature]
7/1/22



HIGH COURT OF PUNJAB AND HARYANA
SOCIETY FOR CENTRALIZED RECRUITMENT OF STAFF IN SUBORDINATE COURTS (S.S.S.C)

NAME OF CANDIDATE WHO HAS BEEN RECOMMENDED FOR APPOINTMENT TO THE POST OF DRIVER IN SUBORDINATE COURTS OF PANIPAT

ADVT. NO. 27D/SSSC/HR/2019

NAME OF CANDIDATE WHO HAS BEEN SELECTED AGAINST UNRESERVED/GENERAL VACANCIES								
Sr. No.	PDT Roll No.	Reg. ID	Candidate's Name	Father's Name	Category	Date of Birth	Marks obtained in Practical Driving Test	Page No.
1	603	68130478	MEHAR DEEN	RABBI DEEN	General	02-03-1980	47	1-13

ATTESTED TO BE TRUE COPY

[Signature]
Superintendent
S.S.S.C.
High Court of Punjab & Haryana
Chandigarh